

ed cost of construction (Rs. 2,256 crores) will be met by the Government of India. This estimate covers the plant, the township and the captive limestone and dolomite mines. The development of railway and port facilities, iron ore and manganese mines, collieries etc. specifically needed for the Steel Plant has been estimated to cost another Rs. 421 crores. The Government of Andhra Pradesh have undertaken to provide the water and electrical power needed for the project during construction and operation. The investment to be made by the State Government in this regard was estimated at Rs. 16.48 crores when the project was approved.

(c) and (d). Close contact is being maintained with the State Government for coordination of activities in the implementation of the project. A senior officer has been nominated by the State Government to liaise with the project authorities and the Government of India on all matters relating to this project.

Income Tax Raids on Coal Smugglers in Jullunder City

3863. SHRI SUNDER SINGH: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that some two years back raids by Income Tax Department through C.B.I. were conducted on certain coal smugglers etc. in Jullunder City;

(b) if so, the names of Firms where raids were conducted and outcome of the raids; and

(c) action taken against the defaulters?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI MAGANBHAI BAROT): (a) No Sir. No raids were conducted by the Income-tax Department through the C. B. I. on coal smugglers in Jullunder City. However, action u/s. 133-A of the Income-tax Act, 1961 was taken in the case of a few coal dealers following complaints of tax evasion.

(b) Does not arise as no raids were conducted as stated against item (a) above.

(c) Investigations are in progress.

Foreign Investment

3864. SHRI NIREN GHOSH: Will the Minister of FINANCE be pleased to state:

(a) the total amount of foreign private capital invested in India upto March, 1980;

(b) the amount of money repatriated from India by foreign private capital on account of various charges like profits, interest charges, technical know-how etc. during 1978-79 and 1979-80; and

(c) what is the amount that has been reinvested during the last two years?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI MAGANBHAI BAROT): (a) and (b). Attention of the Hon'ble Member is invited to the reply given to Unstarred Question No. 1433 dated 21st March, 1980 wherein the desired information is contained.

(c) Reinvestment of a company's reserves is done by capitalisation of these reserves through issue of bonus shares. The value of bonus shares issued by companies having a non-resident equity of 40 per cent or more for the last two years is as under:

1978	Rs. 53.95 crores
1979	Rs. 20.28 crores

Foreign Banks in India

3865. SHRI CHITTA BASU: Will the Minister of FINANCE be pleased to state:

(a) how many foreign banks are operating in India now;

(b) the deposits of the banks;

(c) the number of branches (State-wise); and